

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 93(ND)/ 2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 21.04.2017.**

NAME OF THE COMPANY: M/S Bijnor Engg. (P) Ltd

**SECTION OF THE COMPANIES ACT: u/s 241- 244 of the Companies Act,
2013**

Sl. No.	Name	Designation	Representation	Signature
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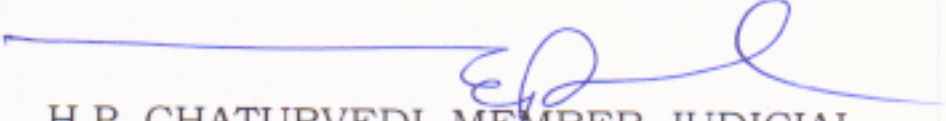
1.

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Order Dated 21.04.2017

CP No. 93(ND)/ 2015 : M/S Bijnor Engg. (P) Ltd

Counsel for both the parties are not availble. Matter is adjourned to
8 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017